

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :31/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/23003/2025 BLAPL/8012/2025	KARTIK ROUTRAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /85 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000108/2024
2	D-BLAPL/23169/2025 BLAPL/8013/2025	PITABAS SAHOO VS UNION OF INDIA (N.C.B)	DEBA KUMAR RATH VS	NCB BHUBANESWAR /3 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000155/2025
3	D-BLAPL/23004/2025 BLAPL/8014/2025	SANTOSH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /492 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000487/2025
4	D-BLAPL/23012/2025 BLAPL/8015/2025	KARTIK ROUTRAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /743 /2023 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000916/2023
5	D-BLAPL/23094/2025 BLAPL/8016/2025	NARESH BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /728 /2023 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000896/2023
6	D-BLAPL/23108/2025 BLAPL/8017/2025	ABINASH SAHOO @ BABUL VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /378 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal ) Spl/0000005/2025
7	D-BLAPL/22769/2025 BLAPL/8018/2025	ALOK SAHU @ ALOK KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /232 /2024 J.M.F.C.,KANTAMAL(Baudh ) CT/0000386/2024
8	D-BLAPL/22758/2025 BLAPL/8019/2025	AJU @ AJAYA DALEI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /132 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul ) GR/0000278/2025
9	D-BLAPL/23095/2025 BLAPL/8020/2025	SATYAJIT HARPAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /107 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000017/2025
10	D-BLAPL/22959/2025 BLAPL/8021/2025	MADDILA MOHAN RAO VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	JARADA /392 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000204/2023
11	D-BLAPL/23045/2025 BLAPL/8022/2025	SUBHARUN DAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000395/2024

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12	D-BLAPL/22923/2025 BLAPL/8023/2025	WILLIAM HENEJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	LAXMIPUR /64 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000189/2025
13	D-BLAPL/22833/2025 BLAPL/8024/2025	RAMESH PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000018/2025
14	D-BLAPL/23017/2025 BLAPL/8025/2025	PINKU KUMAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CUTTACK SADAR /521 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001039/2025
15	D-BLAPL/23117/2025 BLAPL/8026/2025	TUI MUNDA @ GANESWAR BARAI VS STATE OF ODISHA	KARUNAKAR GAYA VS	TELKOI /58 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000036/2025
16	D-BLAPL/23134/2025 BLAPL/8027/2025	SILU @ SURAJ SUPRIYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KOTINANDA /152 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000878/2025
17	D-BLAPL/23175/2025 BLAPL/8028/2025	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000042/2025
18	D-BLAPL/23202/2025 BLAPL/8029/2025	ASISH KUMAR DHAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /222 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000451/2025
19	D-BLAPL/21438/2025 BLAPL/8030/2025	SUDAM THEMRIA @ DHARUA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /396 /2016 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000089/2017
20	D-BLAPL/23208/2025 BLAPL/8031/2025	GANESH DAS VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	MAHANGA /28 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000041/2025
21	D-BLAPL/21840/2025 BLAPL/8032/2025	RAJKISHORE BEHERA @ BAPI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /113 /2022 S.D.J.M.,PURI(Puri) GR/0000789/2022
22	D-BLAPL/23210/2025 BLAPL/8033/2025	ABHI PATIKAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	/ /0 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000045/2025
23	D-BLAPL/22856/2025	AKSHAY KUMAR SAHU	RASHMI RANJAN MISHRA	EOW,BHUBANESWAR /4 /2025

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	BLAPL/8034/2025	VS STATE OF ODISHA	VS	PRESIDING OFFICER, DESIGNATED CO CT/0000003/2025
24	D-BLAPL/22919/2025 BLAPL/8035/2025	SURENDRA PRADHAN VS STATE OF ODISHA	SHOVAN MISHRA VS	DIGAPAHANDI /214 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000265/2025
25	D-BLAPL/22878/2025 BLAPL/8036/2025	SADDAM SEIKH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NARLA /158 /2025 DISTRICT & SESSIONS JUDGE, BHAWA Spl/0000025/2025
26	D-BLAPL/23105/2025 BLAPL/8037/2025	RANJAN DAS @ RABI DAS @ RANAJ VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /130 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000125/2025
27	D-BLAPL/22732/2025 BLAPL/8038/2025	SHIBA SHANKAR DASH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000093/2025
28	D-BLAPL/23106/2025 BLAPL/8039/2025	SANJAY KHOSLA @ BABU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPURE TOWN /206 /2025 SPECIAL JUDGE,JEYPURE(Koraput) TR/0000032/2025
29	D-BLAPL/23110/2025 BLAPL/8040/2025	KHURSID RABBANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
30	D-BLAPL/22952/2025 BLAPL/8041/2025	HARI HANTAL VS STATE OF ODISHA	M.BALAJI RAO VS	BOIPARIGUDA /2 /2025 DISTRICT & SESIONS JUDGE,JEYPURE CT/0000028/2025
31	D-BLAPL/22998/2025 BLAPL/8042/2025	BIBEK RANJAN PRADHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	CHOUDWAR /340 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000015/2025
32	D-BLAPL/23145/2025 BLAPL/8043/2025	AKHILA SWAIN VS STATE OF ODISHA	SURIYA NARAYAN SAHU VS	CHATRAPUR /405 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000951/2025
33	D-BLAPL/23174/2025 BLAPL/8044/2025	SANJAY SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	CDA-II /15 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000084/2025
34	D-BLAPL/23170/2025 BLAPL/8045/2025	HEMANT KUMAR PRADHAN VS	BINAYA BHUSAN ROURAY VS	SPL.TASK FORCE /29 /2022 2ND A.D.J.,CUTTACK(Cuttack)

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35	D-BLAPL/23187/2025 BLAPL/8046/2025	STATE OF ODISHA SANJAY SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	Spl/000035/2022 CDA-II /24 /2025 J.M.F.C,CUTTACK(Cuttack) GR/000120/2025
36	D-BLAPL/23199/2025 BLAPL/8047/2025	BIBHUTI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NACHUNI /116 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000297/2025
37	D-BLAPL/21286/2025 BLAPL/8048/2025	BISWANATH SARANGIA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	ORKEL /92 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000117/2025
38	D-BLAPL/23131/2025 BLAPL/8049/2025	SANIA SWAIN @ SANYASI SWAIN @ SANIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KABISURYANAGAR /466 /2025 A.D.J.,KODALA(Ganjam) Spl/0000121/2025
39	D-BLAPL/22610/2025 BLAPL/8050/2025	SK. AFZAL @ SEK. AFJAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	GORUMOHISANI /42 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000534/2025
40	D-BLAPL/22778/2025 BLAPL/8051/2025	BIKY @ ABHINASH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,BERHAMPUR(Ganjam) GR/0001337/2025
41	D-BLAPL/22938/2025 BLAPL/8052/2025	KEDARNATH TRIPATHY @ KEDAR TRIPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /60 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000537/2025
42	D-BLAPL/22477/2025 BLAPL/8053/2025	NIKHIL CHANDRA MAJHI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	JAIPATNA /100 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000154/2025
43	D-BLAPL/23303/2025 BLAPL/8054/2025	SATYABADI BARIK @ SATYAPRIYA BARIKI VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	SATYABADI /151 /2025 J.M.F.C. (II), PURI(Puri) GR/0000333/2025
44	D-BLAPL/22788/2025 BLAPL/8055/2025	RAKESH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	// SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000011/2025
45	D-CMAPL/30374/2025 CMAPL/226/2025	SWARNALATA MOHAPATRA VS STATE OF ODISHA	ANUPAM RATH VS	// () //

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46	D-CMAPL/30372/2025 CMAPL/227/2025	PRADOSH KUMAR MOHAPATRA VS STATE OF ODISHA	ANUPAM RATH VS	// () //
47	D-CMAPL/30373/2025 CMAPL/228/2025	SOURYA PRAKASH MOHAPATRA VS STATE OF ODISHA	ANUPAM RATH VS	// () //
48	D-CMP/30216/2025 CMP/1147/2025	ANITA @ AMRUTA PATEL VS JAGYASENI PATEL	UPENDRA KUMAR SAMAL VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda CS/0000221/2020
49	D-CMP/30197/2025 CMP/1148/2025	MANORAMA BEHERA @ MANORAMA MOHAPATRA VS SURESH CHANDRA BEHERA	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (JD),SORO(Baleshwar) CS/0000300/2023
50	D-CMP/30264/2025 CMP/1149/2025	ATUL KUMAR CHAKRAVARTY VS ANIL MADHAB CHAKRAVARTY	SATYANARAYAN MOHAPATRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha CS/0000109/2023
51	D-CMP/30154/2025 CMP/1150/2025	SHYAMA SUNDER BEHERA @ SAMA BEHERA VS BRUNDABAN BEHERA	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000126/2016
52	D-CONTC/30499/2025 CONTC/3580/2025	SUSAMA NAYAK VS SHALINI PANDIT,IAS	ADV. VS	// () //
53	D-CONTC/30500/2025 CONTC/3581/2025	PRASANNA KUMAR MOHANTY VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY, ODISHA	MOHIT KUMAR PATI, M.PATI,S.KAR,S.S.PATI VS	// () //
54	D-CONTC/30502/2025 CONTC/3582/2025	ANIL KUMAR PANDA VS ANU GARG, ADDL. CHIEF SECY. WATER RESOURCES DEPT., ODISHA	M/S MANAS PATI , S. KAR, S.S. PAT VS	// () //
55	D-CONTC/30214/2025 CONTC/3583/2025	KISHORE KUMAR SWAIN VS DHARITRI MISHRA,OAS (S)	SHITI PRAGYAN SUNANDINI VS	// () //
56	D-CONTC/24703/2025 CONTC/3584/2025	SASMITA SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// () //
57	D-CONTC/29982/2025	SOUMYA SASWAT BEHERA	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3585/2025	VS	VS	0
		SHALINI PANDIT,IAS		//
58	D-CONTC/30181/2025	KRUSHNA CHANDRA KARALI	ADV	//
	CONTC/3586/2025	VS	VS	0
		PRATIBHA DORA, REGISTRAR, O.U.A.T, BBSR		//
59	D-CONTC/30183/2025	TRILOCHAN MOHANTY	ADV	//
	CONTC/3587/2025	VS	VS	0
		PRATIBHA DORA, REGISTRAR, O.U.A.T, BBSR		//
60	D-CONTC/30394/2025	MAHESH PRASAD DALAL	ADV.	//
	CONTC/3588/2025	VS	VS	0
		ASHWANI KUMAR,MD AND CEO,UCO BANK,KOLKATA		//
61	D-CONTC/30405/2025	DR.KSHIRODA KUMAR OJHA	ADV.	//
	CONTC/3589/2025	VS	VS	0
		ARVIND AGARWAL,IAS		//
62	D-CONTC/30406/2025	SAROJ KUMAR MISHRA	ADV.	//
	CONTC/3590/2025	VS	VS	0
		ARVIND AGARWAL,IAS		//
63	D-CONTC/30415/2025	GITANJALI MALLICK	ADV.	//
	CONTC/3591/2025	VS	VS	0
		BALAMUKUNDA BHUYAN,OES		//
64	D-CONTC/30537/2025	KAUSHIK PANDA	ADV.	//
	CONTC/3592/2025	VS	VS	0
		BIRENDRA KORKORA,IAS		//
65	D-CONTC/26647/2025	RAMESH CHANDRA ROUT	ADV.	//
	CONTC/3593/2025	VS	VS	0
		ARABINDA AGRAWAL,IAS		//
66	D-CONTC/26867/2025	DR.TUSHAR RANJAN PATNAIK	ADV.	//
	CONTC/3594/2025	VS	VS	0
		K UMA MAHESWAR RAO,DIRECTOR,NIT,ROURKELA,SUNDARGARH		//
67	D-CONTC/27761/2025	NITYANANDA MOHANTY	ADV.	//
	CONTC/3595/2025	VS	VS	0
		DEORANJAN KUMAR SINGH,IAS		//
68	D-CONTC/28119/2025	SURAJIT KUMAR PANIGRAHI	ADV.	//
	CONTC/3596/2025	VS	VS	0

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69	D-CONTC/28302/2025 CONTC/3597/2025	ARINDAM DAKUA,IAS SRIPATI CHARAN SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// // ()
70	D-CONTC/30008/2025 CONTC/3598/2025	RANJAN KUMAR JENA VS TAPAS RANJAN DEHURY,OAS	ASHOK KUMAR BEHERA VS	// () //
71	D-CONTC/30281/2025 CONTC/3599/2025	ANURAKTA DAS VS USHA PADHEE,IAS	ADV. VS	// () //
72	D-CONTC/30691/2025 CONTC/3600/2025	DEBENDRA NATH BEHERA VS SIBA CHARANA MALLIK,OAS	ADV. VS	// () //
73	D-CONTC/30694/2025 CONTC/3601/2025	DIBAKAR TRIPATHY VS ANU GARG,IAS	ADV. VS	// () //
74	D-CONTC/30710/2025 CONTC/3602/2025	SANDHYARANI PANDA VS SANJAY KUMAR ROUT,CDO-CUM-EXECUTIVE OFFICER,ZILLA PARISHAD,BALASORE	ADV. VS	// () //
75	D-CONTC/28995/2025 CONTC/3603/2025	SIBA PRASAD RAY VS S.N.GIRISH, IAS	ADV. VS	// () //
76	D-CONTC/28999/2025 CONTC/3604/2025	RAMESH CHANDRA NAYAK VS S.N.GIRISH, IAS	ADV. VS	// () //
77	D-CONTC/30104/2025 CONTC/3605/2025	SATYABRATA SWAIN VS ARAVIND AGRAWAL,IAS	ADV. VS	// () //
78	D-CONTC/30152/2025 CONTC/3606/2025	DR.KAJARI DAS VS PRATHIBHA DORA,OAS	ADV. VS	// () //
79	D-CONTC/30618/2025 CONTC/3607/2025	PRAMOD KUMAR JENA VS DEO RANJAN KUMAR SINGH,MEMBER,BOARD OF REVENUE,CUTTACK	ADV. VS	// () //

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80	D-CONTC/30621/2025 CONTC/3608/2025	RAMESWAR PANIGRAHY VS MANOJ KUMAR PADHY,DIRECTOR,TE AND SCERT,ODISHA	ADV. VS	// () //
81	D-CONTC/30636/2025 CONTC/3609/2025	JAGYENDRA NARAYAN MISRA VS ARAVINDA AGRAWAL,COMMNR.-CUM-SECY.,HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// () //
82	D-CRLA/22558/2025 CRLA/893/2025	KULAMANI DAS@LIPU VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /35 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/000039/2024
83	D-CRLA/22827/2025 CRLA/894/2025	BAPI DAS VS STATE OF ODISHA	PRAMOD KUMAR SAHU VS	GOSANINUAGAM /82 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000106/2021
84	D-CRLA/22889/2025 CRLA/895/2025	KISHORE CHANDRA JENA VS STATE OF ODISHA	SUBASH CHANDRA TRIPATHY VS	CHAULIAGANJA /129 /2015 PRESIDING OFFICER, DESIGNATED CO CT/000034/2015
85	D-CRLA/23086/2025 CRLA/896/2025	GANESH BARIK@PINTU VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOUDH /330 /2023 DISTRICT & SESSIONS JUDGE,BOUDH() ST/000066/2023
86	D-CRLA/17268/2025 CRLA/897/2025	BIPRA NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	MOTANGA /190 /2015 A.D.J.,DHENKANAL(Dhenkanal) CT/0000106/2016
87	D-CRLA/22402/2025 CRLA/898/2025	KULAMANI SWAIN VS STATE OF ODISHA	SUMANTA MALIK VS	KHANDAPARA /133 /2020 A.D.J.,NAYAGARH(Nayagarh ) TR/0000081/2020
88	D-CRLA/23230/2025 CRLA/899/2025	DR. PATITAPABAN BARIK VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	SAMBALPUR VIGILANCE /106 /2015 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000031/2017
89	D-CRLMA/19690/2025 CRLMA/109/2025	DIPAK KUMAR GHADAI VS SAIBA KADRI	RAMESH CHANDRA SWAIN VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000180/2021
90	D-CRLMA/21430/2025 CRLMA/110/2025	INFORMANT VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	BENTKAR (42 MOUZA) UPD CUTTACK, AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000144/2024
91	D-CRLMA/22686/2025	SAI SHREE SHILPA PRAHARAJ@SHIPLA PRAHARAJ	ADV.	AINTHAPALI /24 /2022

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	CRLMA/111/2025	VS STATE OF ODISHA	VS	() //
92	D-CRLMC/22040/2025 CRLMC/2912/2025	BRAJA KISHORE PANIGRAHI VS STATE OF ODISHA	RAMESH AGARWAL VS	SAMBALPUR VIGILANCE /26 /2013 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp Spl/0000023/2013
93	D-CRLMC/22929/2025 CRLMC/2913/2025	BABAN MALLIK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JAJPUR TOWN /258 /2008 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000022/2014
94	D-CRLMC/22996/2025 CRLMC/2914/2025	HAUNA @ BHAGIRATHI MALLICK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	NIALI /112 /2015 J.M.F.C.,NIALI(Cuttack) GR/0000807/2015
95	D-CRLMC/23041/2025 CRLMC/2915/2025	SIDHARTH SANKAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	KUJANGA /145 /2025 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000327/2025
96	D-CRLMC/23050/2025 CRLMC/2916/2025	BIJAYALAXMI DASH VS STATE OF ODISHA	SOMA PATNAIK VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000805/2024
97	D-CRLMC/23042/2025 CRLMC/2917/2025	PRAFULLA KUMAR ROUT VS KAMALA KANTA NAYAK	SUKANTA KUMAR NAYAK VS	//0 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000023/2025
98	D-CRLMC/22692/2025 CRLMC/2918/2025	BIOCHEM INDIA, HARYANA VS STATE OF ODISHA	SANDIPAN MISHRA VS	MALGODOWN /67 /2025 J.M.F.C.(III),CUTTACK(Cuttack) CMC/0000035/2025
99	D-CRLMC/22796/2025 CRLMC/2919/2025	BASUDEV PATRA VS SRINIBAS MOHANTY	RAKESH BEHERA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000111/2018
100	D-CRLMC/20956/2025 CRLMC/2920/2025	MANJULATA PANDA VS STATE OF ODISHA	ANIRBAN TRIPATHY VS	BALASORE SADAR /329 /2021 J.M.F.C.,BALASORE(Baleshwar) CT/0000869/2021
101	D-CRLMC/22852/2025 CRLMC/2921/2025	MITALI BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NUAGAON /25 /2019 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000119/2019
102	D-CRLMC/22906/2025 CRLMC/2922/2025	SETA SIRKA @ KENDURAKA VS	BIJAYA KUMAR RAGADA VS	NARAYANPATNA /1 /2014 ADDL DISTRICT AND SESSIONS JUDGE

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :31/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/22931/2025 CRLMC/2923/2025	STATE OF ODISHA DEBENDRA NAIK@DEBENDRA KUMAR NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	CT/0000032/2022 DHARAMGARH /85 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH
104	D-CRLMC/22965/2025 CRLMC/2924/2025	SOMU@SOMANATH PRADHAN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CT/0000208/2024 MALGODOWN /231 /2016 J.M.F.C.(III),CUTTACK(Cuttack)
105	D-CRLMC/21792/2025 CRLMC/2925/2025	STATE OF ODISHA LOKNATH SANKAR SINGH VS	LOKESH GOURAV MOHARANA VS	GR/0001905/2016 INFOVALLY UPD BHUBANESWAR /177
106	D-CRLMC/22969/2025 CRLMC/2926/2025	STATE OF ODISHA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	J.M.F.C.,JATNI(Khordha ) GR/0000515/2025 BALIMI /1 /2021 ASST.SESIONS JUDGE,HINDOL(Dhenkanal)
107	D-CRLMC/22977/2025 CRLMC/2927/2025	STATE OF ODISHA JAYADAS KHORA VS	ANUBHAV MOHARANA VS	CT/0000095/2025 MALKANGIRI /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
108	D-CRLMC/22400/2025 CRLMC/2928/2025	STATE OF ODISHA DILLIP KUMAR DWIBEDY VS	BIJAY KUMAR PARIDA VS	Spl/0000048/2022 KEONJHAR SADAR /137 /2011 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Jharsuguda)
109	D-CRLMC/21150/2025 CRLMC/2929/2025	STATE OF ODISHA RANJIT SENAPATI@RANJAN SENAPATI VS	JANGYA PRAKASH PARIDA VS	GR/0000666/2011 JODAPADAR /53 /2020 JMFC, KANAS(Puri)
110	D-CRLMC/21154/2025 CRLMC/2930/2025	STATE OF ODISHA SANJAY SENAPATI VS	JANGYA PRAKASH PARIDA VS	GR/0001105/2020 JODAPADAR /53 /2020 JMFC, KANAS(Puri)
111	D-CRLMC/22259/2025 CRLMC/2931/2025	STATE OF ODISHA NIRAKAR SWAIN VS	GOPAL KRISHNA NAYAK VS	GR/0001105/2020 DHAULI PS /106 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR
112	D-CRLMC/22593/2025 CRLMC/2932/2025	STATE OF ODISHA APARTI MOHAPATRA VS	SAMBEET PATTANAYAK VS	TR/0000335/2023 BALANGA /75 /2021 J.M.F.C.,NIMAPARA(Puri)
113	D-CRLMC/22806/2025 CRLMC/2933/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	GR/0000348/2021 / /0 JUDGE FAMILY COURT-II,BHUBANESWAR

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/22476/2025 CRLMC/2934/2025	BIDUBHUSAN DAS@BIDHUBHUSAN DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAJNAGAR /263 /2022 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000230/2025
115	D-CRLMC/22798/2025 CRLMC/2935/2025	PRITIRANJAN PUHAN @ NANDU VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	AUL /210 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000543/2025
116	D-CRLMC/20725/2025 CRLMC/2936/2025	MINAKETAN DAS VS DIRECTORATE OF VIG.ODISHA	ABHISHEK DASH VS	SAMBALPUR VIGILANCE /49 /2010 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000050/2012
117	D-CRLMC/23044/2025 CRLMC/2937/2025	PRAFULLA KUMAR ROUT VS KAMALA KANTA NAYAK	SUKANTA KUMAR NAYAK VS	/ /0 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000022/2025
118	D-CRLMC/22990/2025 CRLMC/2938/2025	PRAKASH KUMAR BAL@PAPU VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	GHASIPURA /51 /2025 GRAMA NYAYADHIKARI,GHASIPURA GR/0000042/2025
119	D-CRLMC/22542/2025 CRLMC/2939/2025	BADRI NARAYAN MISHRA VS BHAGYASHREE DHANY	OM SWARUP VS	NAYAPALLI P.S. /261 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000540/2024
120	D-CRLMC/22994/2025 CRLMC/2940/2025	OMM PRAKASH NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /9 /2020 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000019/2020
121	D-CRLMC/23007/2025 CRLMC/2941/2025	REBA@REBATI MAJHI VS STATE OF ODISHA	DEBASISH SAMAL VS	KHANTAPADA /456 /2014 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0002852/2014
122	D-CRLMP/22770/2025 CRLMP/981/2025	LAXMI BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ) //
123	D-CRLMP/22898/2025 CRLMP/982/2025	PRADIP KUMAR PRADHAN VS THE STATE OF ODISHA	ASHOK DAS VS	/ /0 ) //
124	D-CRLMP/23073/2025 CRLMP/983/2025	PARAMANANDA KARMI VS SUPDT. OF POLICE, BALANGIR	BINOD KUMAR HATI VS	/ /0 ) //
125	D-CRLMP/23084/2025	PRIYANKA ROUT	SURESH KUMAR PANDA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/984/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/23085/2025 CRLMP/985/2025	ROZALIN SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
127	D-CRLMP/22834/2025 CRLMP/986/2025	DR. SASHI BHUSAN ROUT VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	//0 () //
128	D-CRLREV/23025/2025 CRLREV/462/2025	BISIKESAN SAHU VS THE MAYURBHANJ CENTRAL COOPERATIVE BANK LTD., BARIPADA	NIRANJAN LENKA VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000055/2024
129	D-CRLREV/18035/2025 CRLREV/463/2025	CENTRAL BUREAU OF INVESTIGATION VS SAJJAN SINGH@SAJAN SINGH YADAV	SARTHAK NAYAK VS	BHUBANESWAR CBI /7 /2022 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000004/2023
130	D-CRLREV/22648/2025 CRLREV/464/2025	MANMATH@MANMATH NATH MOHANTY VS SUKANTI MOHANTY	ABHISHEK DASH VS	//0 A.D.J.,UDALA(Mayurbhanj) CRA/0000019/2025
131	D-FAO/30574/2025 FAO/359/2025	PRAJNA PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000423/2014
132	D-FAO/30565/2025 FAO/360/2025	CHITTARANJAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000422/2014
133	D-JCRLA/23058/2025 JCRLA/135/2025	CHHELA SARKAR VS STATE OF ODISHA	ADV. VS	MAHILA P.S. BUXIBAZAR /147 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack ST/0000067/2023
134	D-JCRLA/23059/2025 JCRLA/136/2025	LUNDA MUNDA VS STATE OF ODISHA	ADV. VS	NAYAKOT /6 /2021 A.D.J.,KEONJHAR(Kendujhar) ST/0000042/2021
135	D-MACA/28927/2025 MACA/891/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR VS PRAFULLA KUMAR PRADHAN	ANUPAM DASH VS	// 4TH MACT, ODAGOAN(Nayagarh ) Mac/0000004/2023
136	D-MACA/30386/2025 MACA/892/2025	PRASANTA KUMAR MALLA VS	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin

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137	D-MACA/29883/2025 MACA/893/2025	CHITTA RANJAN PATTANAYAK JADAV MAREI VS SATYA NARAYAN SINGH	BIRANCHI NARAYAN RATH VS	Mac/0000255/2021 // 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda Mac/0000006/2024
138	D-MSA/24204/2025 MSA/45/2025	SASMITA DHAL VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS	// () //
139	D-MSA/24219/2025 MSA/46/2025	ASHOK KUMAR ROUT VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS	// () //
140	D-MSA/24210/2025 MSA/47/2025	DEEPAK KUMAR TRIPATHY VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS	// DESIGNATED PMLA COURT,BHUBANE CC/0000039/2018
141	D-MSA/27523/2025 MSA/48/2025	ODISHA STATE HOUSING BOARD, BBSR VS JAYA KRISHNA PATRA	GYANA RANJAN MAHAPATRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000171/2023
142	D-RPFAM/30408/2025 RPFAM/207/2025	SABIRA KUMAR SETHI @ SABIR VS SANUMATI DIGAL @ SETHI	GOPINATH MISHRA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000023/2025
143	D-RSA/24441/2025 RSA/383/2025	AMARJIT KAUR VS JAYA PRAKASH KEDIA	SHAMBHU CHARAN NATH SHARMA VS	// A.D.J.,JHARSUGUDA(Jharsuguda ) RFA/0000005/2018
144	D-RSA/27827/2025 RSA/384/2025	RAHAS MOHAPATRA VS JANAKI PARIDA	PRADEEPTA KUMAR SWAIN VS	// A.D.J.,JAJPUR ROAD(Jajapur ) RFA/0000015/2016
145	D-RSA/27756/2025 RSA/385/2025	SECRETARY , BIMANBADU NIJOG , PURI VS SRIDHAR PANDA	SARADA PRASANNA SARANGI VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000002/2018
146	D-RSA/29893/2025 RSA/386/2025	KISHORE CHANDRA MALLIK VS BABAN MALLIK	MAHESWAR MOHANTY VS	// A.D.J.,CHANDIKHOLE(Jajapur ) RFA/0000161/2025
147	D-RSA/30585/2025 RSA/387/2025	PRAFULLA NAYAK VS KRUSHNA CHANDRA NAYAK	LALATENDU SAMANTARAY VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000056/2023

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148	D-TRP(C)/30712/2025 TRP(C)/245/2025	RICHI RITAMBARA VS MANAS RANJAN DASH	SEKH ZAKIR HUSSAIN VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000615/2023
149	D-TRP(C)/30722/2025 TRP(C)/246/2025	PRINKAL DAS VS TARINI PRASAD GOSWAMI	SANDIPAN MISHRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000200/2025
150	D-TRP(C)/30687/2025 TRP(C)/247/2025	RUNI SAHOO VS CHINTAMANI PATRA	SOUMYA MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000011/2024
151	D-TRP(C)/30725/2025 TRP(C)/248/2025	DEVJANI MISHRA VS NIGAMANANDA MISHRA	JYOTI PATNAIK VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000857/2024
152	D-WA/30432/2025 WA/1329/2025	STATE OF ODISHA VS KALPANA KALET	PRAVAT KUMAR PANDA,A.S.C VS	// () //
153	D-WA/30455/2025 WA/1330/2025	STATE OF ODISHA VS KUMUDINI BASTIA	SAROJ KUMAR JEE,A.G.A VS	// () //
154	D-WA/30451/2025 WA/1331/2025	SANJEEB KUMAR KAR VS ANADI CHARAN GIRI	MANAS RANJAN BAUG VS	// () //
155	D-WP(C)/30505/2025 WP(C)/21372/2025	NIRANJAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
156	D-WP(C)/30501/2025 WP(C)/21373/2025	M/S. GTL INFRASTRUCTURE LTD., KHORDA VS THE EXECUTIVE ENGINEER (ELECT.), TPSODL, GANJAM	FALGUNI RAJGURU MOHAPATRA VS	// () //
157	D-WP(C)/30498/2025 WP(C)/21374/2025	PULIN BIHARI KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
158	D-WP(C)/30493/2025 WP(C)/21375/2025	SUMAN AGRAWALLA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //
159	D-WP(C)/30473/2025	DOLAMANI KALU	MANORANJAN PADHI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21376/2025	VS STATE OF ORISSA	VS	0 //
160	D-WP(C)/30471/2025 WP(C)/21377/2025	BIGHNESWAR SAHU VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
161	D-WP(C)/30464/2025 WP(C)/21378/2025	TUPAMANI KALU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
162	D-WP(C)/30320/2025 WP(C)/21379/2025	DHIRENDRA KUMAR GAUDA VS PRINCIPAL SECY TO GOVT., FOOD, SUPPLIES AND CONSUMER WELFARE DEPT., ODISHA, BBSR	SWAPNA KUMAR OJHA VS	// 0 //
163	D-WP(C)/29769/2025 WP(C)/21380/2025	JOGENDRA NATH KUNDU VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
164	D-WP(C)/30111/2025 WP(C)/21381/2025	RABINDRA KUMAR NAHAK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
165	D-WP(C)/30161/2025 WP(C)/21382/2025	SUMATI XALXO VS THE COLLECTOR, SUNDARGARH	SANTOSH KUMAR DWIVEDI VS	// 0 //
166	D-WP(C)/29657/2025 WP(C)/21383/2025	BYOMOKESH CHANDAN KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
167	D-WP(C)/30390/2025 WP(C)/21384/2025	GOPAL CHANDRA MOHARANA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
168	D-WP(C)/30192/2025 WP(C)/21385/2025	SANDHYARANI PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
169	D-WP(C)/29260/2025 WP(C)/21386/2025	M/S ISAR ENGINEERS PRIVATE LIMITED VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
170	D-WP(C)/30203/2025 WP(C)/21387/2025	JYOTSHNAMAYEE BARIK VS	SUBHADUTTA ROUSTRAY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/27943/2025 WP(C)/21388/2025	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	PRABIR KUMAR PRADHAN VS	// // 0
172	D-WP(C)/30404/2025 WP(C)/21389/2025	STATE OF ODISHA SASHIDHAR MOHANTA VS	DIPTI RANJAN BHOKTA VS	// // 0
173	D-WP(C)/30438/2025 WP(C)/21390/2025	STATE OF ORISSA MADHU SAHANI VS	KALPATARU KHUNTIA VS	// // 0
174	D-WP(C)/30422/2025 WP(C)/21391/2025	STATE OF ODISHA DR.BINAY KUMAR MALIK VS	SANJIB KHANDAYATRAY VS	// // 0
175	D-WP(C)/29498/2025 WP(C)/21392/2025	THE VICE CHANCELLOR, JAWAHARLAL NEHRU UNIVERSITY(JNU), NEW DELHI BALABHADRA MAJHI VS	UMAKANT SAHOO VS	// // 0
176	D-WP(C)/30410/2025 WP(C)/21393/2025	STATE OF ODISHA TAVAMANI NAIK VS	TAPAN KUMAR BISWAL VS	// // 0
177	D-WP(C)/29390/2025 WP(C)/21394/2025	STATE OF ODISHA AKSHAY KUMAR MALIK VS	SIBU DAS VS	// // 0
178	D-WP(C)/30423/2025 WP(C)/21395/2025	STATE OF ODISHA DILLIP KUMAR NANDA VS	RAMANIKANTA PATTANAIK VS	// // 0
179	D-WP(C)/30458/2025 WP(C)/21396/2025	STATE OF ODISHA DILLIP KUMAR SAMANTARAY VS	AKHAND VS	// // 0
180	D-WP(C)/28092/2025 WP(C)/21397/2025	ODISHA HUMAN RIGHTS COMMISSION, BBSR MANOJ KUMAR PANDEY VS	BHABANI PRASAD MOHANTY VS	// // 0
181	D-WP(C)/30412/2025 WP(C)/21398/2025	THE UNION OF INDIA RAMACHANDRA BARIK VS	LAMBODAR PRADHAN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/30462/2025 WP(C)/21399/2025	SRIKANTA SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
183	D-WP(C)/30430/2025 WP(C)/21400/2025	HARAMANI BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
184	D-WP(C)/30465/2025 WP(C)/21401/2025	CHAITANYA BHOI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
185	D-WP(C)/30476/2025 WP(C)/21402/2025	TRILOCHAN MUDULI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
186	D-WP(C)/30460/2025 WP(C)/21403/2025	GOVINDRA CHANDRA SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/28948/2025 WP(C)/21404/2025	THE VILLAGERS OF KHENTALO, CUTTACK VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
188	D-WP(C)/30481/2025 WP(C)/21405/2025	PRIYANSHI SAHU VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
189	D-WP(C)/30529/2025 WP(C)/21406/2025	JAGABANDHU BARAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
190	D-WP(C)/30479/2025 WP(C)/21407/2025	MANJUSHREE DASH VS ADDITIONAL COMMISSIONER, ADDL. REVISIONAL COURT NO. II, ODISHA, BBSR	PRONOY MOHANTY VS	// 0 //
191	D-WP(C)/29846/2025 WP(C)/21408/2025	CHAKRADHAR BARIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
192	D-WP(C)/30364/2025 WP(C)/21409/2025	CHITRASEN MAJHI VS THE GENERAL MANAGER, MAHANADI COALFIELD LTD., SUNDARGARH	ASUTOSH SAHOO VS	// 0 //
193	D-WP(C)/30105/2025	BANAJA BASINI PARIDA	BHAGABAN BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21410/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/28073/2025 WP(C)/21411/2025	RAM BHAROSE SHAW VS THE UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
195	D-WP(C)/30511/2025 WP(C)/21412/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
196	D-WP(C)/30514/2025 WP(C)/21413/2025	DIBYA RANJAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
197	D-WP(C)/30469/2025 WP(C)/21414/2025	MAHARAGHU MEHER @ MAHARAGU MEHER VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
198	D-WP(C)/30480/2025 WP(C)/21415/2025	PRADEEP KUMAR SAHU VS SECRETARY, SIKSHA VIKASH SAMITI, BBSR	PRADEEP KUMAR DAS VS	// 0 //
199	D-WP(C)/30594/2025 WP(C)/21416/2025	M/S SHARMA INDUSTRY, KALAHANDI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
200	D-WP(C)/29417/2025 WP(C)/21417/2025	SMRUTI RANJAN MISHRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
201	D-WP(C)/30516/2025 WP(C)/21418/2025	SANTANU KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
202	D-WP(C)/30579/2025 WP(C)/21419/2025	CHINMAYA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
203	D-WP(C)/30528/2025 WP(C)/21420/2025	SONALI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
204	D-WP(C)/30133/2025 WP(C)/21421/2025	JYOTINDRA KUMAR MISHRA VS	SUMIT KUMAR MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/30224/2025 WP(C)/21422/2025	THE SPECIAL LAND ACQUISITION OFFICER,NALCO M/S TRILOK INDUSTRIES, SUNDARGARH VS PABITRA DAS	PABITRA KUMAR NAYAK VS	// // 0 //
206	D-WP(C)/30559/2025 WP(C)/21423/2025	TRIVAYA CHARANA JENA VS THE EXECUTIVE ENGINEER, TPCODL, NIMAPARA, PURI	RAGHUNATH DASMOHAPATRA VS	// 0 //
207	D-WP(C)/30772/2025 WP(C)/21424/2025	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
208	D-WP(C)/30580/2025 WP(C)/21425/2025	SANJAYA KUMAR RATH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
209	D-WP(C)/30582/2025 WP(C)/21426/2025	GANDHRAB SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
210	D-WP(C)/30560/2025 WP(C)/21427/2025	SANGRAMKESHARI GOUDA @ SANGRAMKES ARI GOUDA VS SUPERINTENDENT GST AND CX, RAYAGADA CIRCLE, RAYAGADA	BISWA RANJAN DAS VS	// 0 //
211	D-WP(C)/29765/2025 WP(C)/21428/2025	ANJAN KUMAR JENA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
212	D-WP(C)/30645/2025 WP(C)/21429/2025	JYOTIRMAYEE JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
213	D-WP(C)/30474/2025 WP(C)/21430/2025	KUMUDA CH. SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
214	D-WP(C)/30700/2025 WP(C)/21431/2025	TRILOCHAN ROUL VS COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	RAJIV KUMAR MAHANTA VS	// 0 //
215	D-WP(C)/30241/2025 WP(C)/21432/2025	RABINDRA JENA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //

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216	D-WP(C)/30507/2025 WP(C)/21433/2025	RAMA CHANDRA PAL VS THE BRANCH MANAGER UCO BANK, KHURDA	BIRENDRA KU. MAHAPATRA VS	// 0 //
217	D-WP(C)/30509/2025 WP(C)/21434/2025	RABI NARAYAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
218	D-WP(C)/30662/2025 WP(C)/21435/2025	TATA STEEL LIMITED, MUMBAI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
219	D-WP(C)/30106/2025 WP(C)/21436/2025	SRINIBAS SADANGI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
220	D-WP(C)/30070/2025 WP(C)/21437/2025	BINODA BIHARI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
221	D-WP(C)/30613/2025 WP(C)/21438/2025	RUKMANA SAHU VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
222	D-WP(C)/30703/2025 WP(C)/21439/2025	SANGRAM NAYAK VS COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR	RAJIV KUMAR MAHANTA VS	// 0 //
223	D-WP(C)/26030/2025 WP(C)/21440/2025	MAHENDRA KUMAR MAHANTA VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	JAGAMOHAN PATTANAIAK VS	// 0 //
224	D-WP(C)/30249/2025 WP(C)/21441/2025	DURGA MADHAB SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
225	D-WP(C)/30581/2025 WP(C)/21442/2025	SWAPNA SIO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
226	D-WP(C)/30728/2025 WP(C)/21443/2025	DEBABRATA DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
227	D-WP(C)/30577/2025	M/S CEETA INDUSTRIES (P) LTD., BALASORE	KSHIROD KUMAR SAHOO	//

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	WP(C)/21444/2025	VS THE REGISTRAR, ODISHA SALES TAX TRIBUNAL, CUTTACK	VS	0 //
228	D-WP(C)/30729/2025 WP(C)/21445/2025	PUSPANJALI DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
229	D-WP(C)/30532/2025 WP(C)/21446/2025	M/S BHARAT TRADING CO., CUTTACK VS KOTAK MAHINDRA BANK, LINK ROAD BRANCH, CUTTACK	RAJESH RANJAN SAHOO VS	// 0 //
230	D-WP(C)/26815/2025 WP(C)/21447/2025	SWARNA PRAVA AGASTI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
231	D-WP(C)/30434/2025 WP(C)/21448/2025	SK. USHMAN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //
232	D-WP(C)/25842/2025 WP(C)/21449/2025	GOPAL JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
233	D-WP(C)/30707/2025 WP(C)/21450/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
234	D-WP(C)/30690/2025 WP(C)/21451/2025	EXECUTIVE ENGINEER (ELECT.) BED, TPCODL, BALUGAON,KHORDHA VS AMBIKA PRASAD MISHRA	LALIT KUMAR MAHARANA VS	// 0 //
235	D-WP(C)/30637/2025 WP(C)/21452/2025	M/S KABIRAJ PRADHAN VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
236	D-WP(C)/30611/2025 WP(C)/21453/2025	SAROJ KUMAR TRIPATHY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
237	D-WP(C)/30562/2025 WP(C)/21454/2025	RAMAHARI BEHERA VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
238	D-WP(C)/30727/2025 WP(C)/21455/2025	SK.TAHAZUD HODA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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239	D-WP(C)/30526/2025 WP(C)/21456/2025	STATE OF ODISHA BASANT KUMAR CHOUDHURY VS THE EXECUTIVE ENGINEER (ELECTRICAL) CED, TPCODL, CUTTACK	TAPAN MISHRA VS	// // 0 //
240	D-WP(C)/30677/2025 WP(C)/21457/2025	RANJAN KUMAR BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
241	D-WP(C)/30563/2025 WP(C)/21458/2025	BHIKARI BALABANTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
242	D-WP(C)/28405/2025 WP(C)/21459/2025	ANJALI BAG VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
243	D-WP(C)/30589/2025 WP(C)/21460/2025	SANTOSH KUMAR PUSTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
244	D-WP(C)/29206/2025 WP(C)/21461/2025	M/S. RKS ENTERPRISES, BBSR VS COMMISSIONER CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	NIRMAL CHANDRA MOHANTY VS	// 0 //
245	D-WP(C)/30620/2025 WP(C)/21462/2025	JITEN KUMAR SAHOO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
246	D-WP(C)/30556/2025 WP(C)/21463/2025	UTTAM KUMAR NAYAK VS THE STATE OF ODISHA	SAILESH NARAYAN BISWAL VS	// 0 //
247	D-WP(C)/30658/2025 WP(C)/21464/2025	M/S CHAKRABARTY ASSOCIATES, KHORDHA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
248	D-WP(C)/30569/2025 WP(C)/21465/2025	MANAS RANJAN DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
249	D-WP(C)/30587/2025 WP(C)/21466/2025	M/S DIVINE COUNSTRUCTION VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //

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250	D-WP(C)/30753/2025 WP(C)/21467/2025	GHANTESWARI CARRIERS, SAMBALPUR VS HINDUSTAN PETROLEUM CORPORATION LTD, (HPCL),, KHURDA	DILLIP KUMAR RAY VS	// 0 //
251	D-WP(C)/30578/2025 WP(C)/21468/2025	SATYA RANJAN MOHANTA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
252	D-WP(C)/30705/2025 WP(C)/21469/2025	PUNYASLOKA PRADHAN VS PRABIN SAMAL	OM SWARUP VS	// 0 //
253	D-WP(C)/30615/2025 WP(C)/21470/2025	FIROJ AHMED VS THE BRANCH MANAGER, STATE BANK OF INDIA, JODA BRANCH, KEONJHAR	RAJESH RANJAN SAHOO VS	// 0 //
254	D-WP(C)/30568/2025 WP(C)/21471/2025	BABUN KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
255	D-WP(C)/30765/2025 WP(C)/21472/2025	AJAYA KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/30538/2025 WP(C)/21473/2025	PINKY ORAM VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// 0 //
257	D-WP(C)/29902/2025 WP(C)/21474/2025	KUMAR CHARAN MOHANTY VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
258	D-WP(C)/30575/2025 WP(C)/21475/2025	ROHIT KUMAR KHATUA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
259	D-WP(C)/25732/2025 WP(C)/21476/2025	SANTILATA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
260	D-WP(C)/30573/2025 WP(C)/21477/2025	M/S CEETA INDUSTRIES (P) LTD., BALASORE VS THE REGISTRAR, ODISHA SALES TAX TRIBUNAL, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
261	D-WP(C)/26523/2025	M/S SUBHASHREE SUBHADARSANI CONSTRUCTION,JAJPUR	PRABHU PRASAD MOHANTY	//

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	WP(C)/21478/2025	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/30757/2025 WP(C)/21479/2025	HI TECH EDIFICE PVT LTD, BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	AFRAAZ SUHAIL VS	// () //
263	D-WP(C)/28791/2025 WP(C)/21480/2025	DIGAMBAR PATRI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// () //
264	D-WP(C)/30807/2025 WP(C)/21481/2025	KABITA AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
265	D-WPCRL/22920/2025 WPCRL/108/2025	KALIA GOUDA @ KISHORE CHANDRA GOUDA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BERHAMPUR SADAR /130 /2000 () //
266	D-WPCRL/22918/2025 WPCRL/109/2025	MAYA @ MAHESWAR GOUDA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/130 /2000 () //
267	D-ABLAPL/22303/2025 ABLAPL/9034/2025	SUBHRANSHU ROUT VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	TIGIRIA /154 /2024 () //
268	D-ABLAPL/22614/2025 ABLAPL/9035/2025	ASHOK BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /113 /2011 () //
269	D-ABLAPL/23037/2025 ABLAPL/9036/2025	BABU BEHERA @ DURGA CHARAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANKI /254 /2025 () //
270	D-ABLAPL/23051/2025 ABLAPL/9037/2025	NRUSINGHA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA PS /265 /2025 () //
271	D-ABLAPL/23055/2025 ABLAPL/9038/2025	AMULYA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI DAM SITE /118 /2025 () //
272	D-ABLAPL/22615/2025 ABLAPL/9039/2025	ALLAUDIN KHAN VS	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /157 /2025 ()

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273	D-ABLAPL/22861/2025 ABLAPL/9040/2025	STATE OF ODISHA GOKULA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /258 /2025 ( //
274	D-ABLAPL/23056/2025 ABLAPL/9041/2025	STATE OF ODISHA SAKINA BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// BHOGRAI /52 /2019 ( //
275	D-ABLAPL/23068/2025 ABLAPL/9042/2025	STATE OF ODISHA ANANDA NAG VS STATE OF ODISHA (EOW)	KAMALAKANTA MOHANTA VS	// S.P.(CID-CRL),CUTTACK /5 /2025 ( //
276	D-ABLAPL/22899/2025 ABLAPL/9043/2025	STATE OF ODISHA SAMBIT RAY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// // ( //
277	D-ABLAPL/22973/2025 ABLAPL/9044/2025	STATE OF ODISHA LOKANATH BEHERA @ MANASH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /194 ( //
278	D-ABLAPL/22947/2025 ABLAPL/9045/2025	STATE OF ODISHA BANDANA MOHANTY VS STATE OF ODISHA	SANJIT MISHRA VS	// CAPITAL P.S. /96 /2024 ( //
279	D-ABLAPL/23053/2025 ABLAPL/9046/2025	STATE OF ODISHA SUSHANTA SAHOO @ SUSANTA SAHOO VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// BADACHANA /248 /2025 ( //
280	D-ABLAPL/23021/2025 ABLAPL/9047/2025	STATE OF ODISHA MANI MOHARANA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// //0 S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000018/2025
281	D-ABLAPL/22955/2025 ABLAPL/9048/2025	STATE OF ODISHA RASHMITA PATTANAYAK VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	// MANGALA BAG /234 /2025 ( //
282	D-ABLAPL/23093/2025 ABLAPL/9049/2025	STATE OF ODISHA SRIDHARA MALIK @ NANDEI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// SORO /181 /2025 ( //
283	D-ABLAPL/22960/2025 ABLAPL/9050/2025	STATE OF ODISHA BABUNA @ SAMIR BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	// PAHALA /250 /2025 ( //

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284	D-ABLAPL/23023/2025 ABLAPL/9051/2025	BRUNDABAN SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /94 /2025 () //
285	D-ABLAPL/22966/2025 ABLAPL/9052/2025	MD. EKRAM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARANGA /281 /2025 () //
286	D-ABLAPL/23027/2025 ABLAPL/9053/2025	SATYAJIT MALIK @ SATYABRATA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /289 /2025 () //
287	D-ABLAPL/23000/2025 ABLAPL/9054/2025	RAHIM KHAN @ SK. RAHIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /444 /2025 () //
288	D-ABLAPL/23161/2025 ABLAPL/9055/2025	BABAJI @ SANJAYA SWAIN VS STATE OF ODISHA	ASUTOSH MOHANTY VS	BALANGA /165 /2025 () //
289	D-ABLAPL/21427/2025 ABLAPL/9056/2025	DIPAK ROUT @ SOUMYA RANJAN ROUT VS STATE OF ODISHA	SAI SAGAR MOHAPATRA VS	TIGIRIA /167 /2024 () //
290	D-ABLAPL/23163/2025 ABLAPL/9057/2025	RAJENDRA PRASAD ROUT VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	NISCHINTAKOILI /58 /2025 () //
291	D-ABLAPL/23171/2025 ABLAPL/9058/2025	BASUDEBA PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /239 /2024 () //
292	D-ABLAPL/22189/2025 ABLAPL/9059/2025	BAYAJ @ BOYOJA MAHURIYA VS STATE OF ODISHA	SURYAKANTA DASH VS	B.SINGHPUR /14 /2025 () //
293	D-ABLAPL/23176/2025 ABLAPL/9060/2025	PENTU BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /376 /2025 () //
294	D-ABLAPL/22422/2025 ABLAPL/9061/2025	RANJAN KUMAR PANDEY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /284 /2025 () //
295	D-ABLAPL/22741/2025	RANU @ JYOSTANARANI MURMU	NILAKANTHA DAS	COLLIERY /413 /2025

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	ABLAPL/9062/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/22942/2025 ABLAPL/9063/2025	HASIB KHAN @ MD. HASSIB KHAN VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	PLANTSITE /522 /2025 () //
297	D-ABLAPL/23010/2025 ABLAPL/9064/2025	ABDUL FARID KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	HINDOL /207 /2025 () //
298	D-ABLAPL/23032/2025 ABLAPL/9065/2025	SIBARAM SAHU VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	/ /0 () //
299	D-ABLAPL/23011/2025 ABLAPL/9066/2025	ABHI SAHOO @ ABHAYA KUMAR SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL SADAR PS /400 /2025 () //
300	D-ABLAPL/22164/2025 ABLAPL/9067/2025	ADIKANDA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIKIA /149 /2025 () //
301	D-ABLAPL/23015/2025 ABLAPL/9068/2025	SAHID SAHA @ GEDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //
302	D-ABLAPL/23081/2025 ABLAPL/9069/2025	SOM MALLIK @ SATYAJIT MALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /82 /2025 () //
303	D-ABLAPL/23097/2025 ABLAPL/9070/2025	SURAJ SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH RURAL /167 /2024 () //
304	D-ABLAPL/23082/2025 ABLAPL/9071/2025	GURUA @ GURUBA SING VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /86 /2022 () //
305	D-ABLAPL/23100/2025 ABLAPL/9072/2025	SATYABHAMA DHONI @ DHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /143 /2025 () //
306	D-ABLAPL/23111/2025 ABLAPL/9073/2025	MIR KUDRAT ALI VS	DEEPAK KU SAHOO VS	DERABIS /118 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/22666/2025 ABLAPL/9074/2025	STATE OF ODISHA SURESH CHANDRA DAS VS	MANORANJAN DAS VS	// KHURDA ROAD G.R.P.S. /89 /2025 ()
308	D-ABLAPL/23119/2025 ABLAPL/9075/2025	STATE OF ODISHA SATYABRATA ADHEK VS	ARUN KUMAR BEHERA VS	// BHOGRAI /202 /2025 ()
309	D-ABLAPL/22922/2025 ABLAPL/9076/2025	STATE OF ODISHA VIPIN PV VS	BHARAT JALLI VS	// KORAPUT TOWN /107 /2025 ()
310	D-ABLAPL/22399/2025 ABLAPL/9077/2025	STATE OF ODISHA SHIBA @ ASHOK BEHERA VS	KIRTAN DANG VS	// BOLANGIR SADAR /499 /2024 ()
311	D-ABLAPL/23091/2025 ABLAPL/9078/2025	STATE OF ODISHA SUKANTA KUMAR JENA @ SUKANTA JENA VS	DIBYAJYOTI SAHOO VS	// AGARAPADA /122 /2025 ()
312	D-ABLAPL/23115/2025 ABLAPL/9079/2025	STATE OF ODISHA SK. ANWAR @ LAFANGA VS	ANITA SAHOO VS	// REMUNA /106 /2025 ()
313	D-ABLAPL/23181/2025 ABLAPL/9080/2025	STATE OF ODISHA DILIP MEHER VS	BISMAY RAY VS	// / /0 ()
314	D-ABLAPL/23101/2025 ABLAPL/9081/2025	STATE OF ODISHA (EOW) MANAS DHONI @ DHANI VS	ARIJEET MISHRA VS	// BANSADA /143 /2025 ()
315	D-ABLAPL/23128/2025 ABLAPL/9082/2025	STATE OF ODISHA PRABIN BAG @ PRAVEEN BAG VS	MAHES DAS VS	// TITILAGARH /196 /2025 ()
316	D-ABLAPL/22377/2025 ABLAPL/9083/2025	STATE OF ODISHA MANAS CHANDRA SWAIN @ MANAS VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /194 /2025 ()
317	D-ABLAPL/23122/2025 ABLAPL/9084/2025	STATE OF ODISHA MD. KHUDA BOX @ PATA @ MAHAMAD KHUDA BOX VS	BIKRAM RATH VS	// HINDOL /330 /2024 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/22835/2025 ABLAPL/9085/2025	JAGANNATH SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	PANIKOILI /218 /2025 () //
319	D-ABLAPL/23132/2025 ABLAPL/9086/2025	TOPHAN NIAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PATNAGARH /227 /2025 () //
320	D-ABLAPL/23149/2025 ABLAPL/9087/2025	GITANJALI SAMAL VS STATE OF ODISHA	AMARESH DAS VS	COLLIERY /692 /2024 () //
321	D-ABLAPL/22841/2025 ABLAPL/9088/2025	OM RANJAN BASTIA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	CHAULIAGANJA /347 /2025 () //
322	D-ABLAPL/23150/2025 ABLAPL/9089/2025	RAMA CHANDRA BEHERA @ KALIA VS STATE OF ODISHA	AMARESH DAS VS	COLLIERY /692 /2024 () //
323	D-ABLAPL/23116/2025 ABLAPL/9090/2025	MD. SARFARAJ @ SARFARAJ VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	RAJGANGPUR /335 /2025 () //
324	D-ABLAPL/22937/2025 ABLAPL/9091/2025	PRAN SINGH KANWAR @ PRAN SINGH VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALIMI /146 /2025 () //
325	D-ABLAPL/22943/2025 ABLAPL/9092/2025	ASHOK KUMAR PATEL @ ASHOK VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALIMI /146 /2025 () //
326	D-ABLAPL/22962/2025 ABLAPL/9093/2025	NIRANJAN SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /459 /2024 () //
327	D-ABLAPL/22983/2025 ABLAPL/9094/2025	AMIT KUMAR BOHIDAR VS STATE OF ODISHA	DEBASIS SARANGI VS	ASKA /269 /2025 () //